

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Criminal Appeal No(s). 680/2018

MALTI TRIPATHI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

("To be listed as per mentioning order dt. 18.04.18.")

WITH

Cr1.A. No. 681/2018 (II)

(and IA No.30099/2018-XTRA and IA No.30101/2018-EXEMPTION FROM
FILING O.T.)

Date : 14-03-2019 This appeal was called on for hearing today.

For Appellant(s) Ms. Isha Garg, Adv.
Mr. Rajat Bhardwaj, AOR

Mr. Ashutosh Kumar Mishra, Adv.
Ms. Rajkumari Banju, AOR

For Respondent(s) Mr. Sanjay Kumar Dubey, AOR

Ms. Aparna Trivedi, Adv.
Mrs. Swarupama Chaturvedi, AOR

Mr. Adarsh Upadhyay, AOR

UPON hearing the counsel the Court made the following
O R D E R

Cr1. A. No(s). 680 and 681 of 2018

Sole respondent is duly represented in both the matters.

Await original record from the High Court as well as Trial
Court in translated version. Reminder be issued.

Parties may file additional documents.

List again on 09.05.2019.

ANIL LAXMAN PANSARE
Registrar